

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:241
ANSWERED ON:09.07.2014
RATIFICATION OF ADDITIONAL NUCLEAR PROTOCOL
Raghavan Shri M. K.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has decided to ratify an additional protocol with IAEA to expand civil nuclear programme;
- (b) if so, the details in this regard;
- (c) whether the aforesaid agreement is likely to usher in greater benefits for India;
- (d) if so, the details thereof; and
- (e) if not, the necessity for such a ratification?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GEN. RETD. V.K. SINGH)

(a) & (b) Yes. India has decided to ratify a Protocol Additional to the Agreement between the Government of India and the International Atomic Energy Agency (IAEA) for the Application of Safeguards to Civilian Nuclear Facilities. The Additional Protocol was signed between the Government of India and the IAEA on 15 May 2009. As per the procedure for ratification, India would be depositing the instrument of ratification with the IAEA shortly. The India-specific Safeguards Agreement signed with the IAEA on 2nd February 2009 is already in force.

(c) to (e) Signing and ratification of the Additional Protocol allows India to build on the gains of the civil nuclear initiative to increase the contribution of nuclear energy in India's energy supply. It demonstrates India's support for nuclear non-proliferation and the safeguards system of the IAEA, of which India is a founding member.